

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 384 of 2000

Jabalpur, this the 20th day of May 2003.

Hon'ble Mr. R.K. Upadhyaya- Administrative Member  
Hon'ble Mr. A.K. Bhatnagar- Judicial Member

1. Ashok Patel, aged 35 years, son of Shri Karu Patel, resident of Roadgaon, Ghorachal, Bodki, Amla, Distt. Betul (M.P.)
2. Ashok Singh Chauhan, aged 30 years, son of Shri Ramdhani Chauhan, resident of Ghorachal, Bodki, Amla, Distt Betul (MP)
3. Vijay Kumar Pawar, aged 30 years, son of Shri Hariram Pawar, resident of Auria, Amla, Distt. Betul (MP)
4. Ashok Amodkar, aged 30 years, son of Sri Premchand, resident of Jiradhana, Bodki, Distt Betul (MP)
5. Rajendra Nagle, aged 28 years, son of Sri Parasram, resident of Tondan Camp Gate, Bodki, Distt Betul (MP)
6. Rajesh Kumar Khatkar, aged 30 years, son of Shri Ram Kishan, resident of Purani Basti, Distt Betul (MP)
7. Man Singh, aged 30 years, son of Shri Gajanand, resident of village Bhansara, Bodki, Amla, Distt Betul (MP)
8. Durga Prasad Bagiyar, Aged 30 years, son of Shri Dallu, resident of Village Nandapur Ramli, Amla, Distt Betul (MP)
9. Gokul Prasad, aged 32 years, son of Sri Ramchander, resident of Purani Bodki, Pawar Mohalla, Amla, Distt Betul
10. Manoj Nandeshwar, aged 32 years, son of Sri Bikram Nandeshwar, resident of Tondon Camp Gate, Bodki, Distt Betul (MP) APPLICANTS

(By Advocate - Shri P.N. Dubey)

VERSUS

1. Union of India, through Defence Secretary, South Block, New Delhi
2. Air Officer Commanding-in-Chief, Maintenance Command, I.A.F., Nagpur
3. Station Commander, Air Force Station, Amla, Distt Betul (MP)

RESPONDENTS

(By Advocate- Shri P. Shankaran)

ORDER (ORAL)

By R.K. Upadhyaya, Administrative Member:-

Heard Shri P.N. Dubey for the applicant and Shri P. Shankaran for the respondents. The applicants have sought a direction for consideration of the cases of present applicants for appointment as anti-malaria (Seasonal) lascars at Airforce Station Amla on daily wages and to appoint on such posts if found suitable for the seasons 2000.

2. This Tribunal by order dated 9.5.2000 had passed the following order :-

" It is ordered that if there be any appointment for temporary workmen on seasonal basis, that will be subject to decision of this OA. It is further ordered that these applicants may be duly considered for appointments as seasonal worker because they have gained experience."

3. The learned counsel of the respondents invited attention to the reply filed in which it has been stated that the names of the applicants are already mentioned in the notional seniority list and they would be considered for interview whenever there is next vacancy for such employment.

4. In view of the order dated 9.5.2000 and the reply of the respondents, there remains nothing for consideration. However, the learned/counsel for the applicants also invited attention to another decision of this Bench dated 23.5.2000 in OA 455/2000 (Tikam Chand & ors Vs UOI & Ors) wherein a direction was given to the respondents to consider the appointment of the applicants in that case as seasonal labourers on priority to the fresh candidate provided they were found fit. Respectfully following the earlier order of this Bench, we dispose of this O.A. with a direction to

*C. B. J. S.*

the respondents that if there are vacancies for such employment in further, the applicants will be given preference over new persons. The respondents have already admitted in their reply that the applicants name are already in their list and they have promised to consider them. In view of these facts, no further directions are necessary and the OA stands disposed of, without any order as to costs.

  
(A.K. Bhatnagar)  
Judicial Member

  
(R.K. Upadhyaya)  
Administrative Member

  
SKM

प्रतांकन सं ओ/व्या..... जबलपुर, दि.....  
प्रतिलिपि आचे) दिनः —

(1) सविल, उत्तर नागारिक वार प्रसोसिएशन, जबलपुर<sup>के काउंसल</sup> P.N. Dubey, Adv.  
(2) अद्येश्वर श्री/प्रीति/पु. ....<sup>के काउंसल</sup> P. Shankar, Adv.  
(3) प्रत्यर्थी श्री/प्रीति/पु. ....  
(4) ग्रंथपाल, के प्रभ., जबलपुर व्यासार्थीठ  
मुद्रना एवं आवश्यक कार्यवाही हेतु

  
SKM